

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).28711-28712/2010

(From the judgement and order dated 12/07/2010 in WP No. 2656/1976 & WP No. 14892/1991 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

UDAI NARAIN RAI

Petitioner(s)

VERSUS

BOARD OF REVENUE & ORS.

Respondent(s)

Date: 07/12/2010 These Petitions were MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s)

Mr. Nirnimesh Dube, Adv.

For Respondent(s)

Mr. Amit Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

On mentioning, let these matters be
taken on board.

It appears that on 22nd November,
2010, the matter had been passed over for the day,
but now according to the computer, it is listed on
18th March, 2011.

Since this is a fresh matter and
there is some urgency involved in the matter, let
it be listed as a 'fresh matter' on 13th December,
2010.

(Sheetal Dhingra) (Juginder Kaur)
Court Master Court Master